

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**OA 3821/2017
MA 4020/2017**

This the 8th day of February, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. ABHIJEET SRIVASTAVA (Group-B)
S/o Shri Panchanan Srivastava (N.T.P.C.)
R/o A-310/14, Anand Nagar,
Kirari Suleman Nager,
Delhi-110086

2. BHAGWAN SINGH GURJAR
S/o Dev Kishan Gurjar
R/o Chandnvali,
Khirni Malama Doongar
Sawai Madhopur,
Rajasthan – 322024

3. BHARAT BHUSHAN SINGH
S/o Shri Raj Kumar
R/o 546/5, Ambedkar Nagar
Colony Haiderpur,
Delhi 110088

...Applicants

(By Advocate: None)

VERSUS

MINISTRY OF RAILWAYS,
(Government of India)
Rail Bhawan, Rafi Marg,
New Delhi – 110001

...Respondent

(By Advocate: Sh. Shailender Tiwari)

ORDER (Oral)**Hon'ble Mr. S.N. Terdal, Member (J):**

None represented for the applicant. There was no one for the applicant on the last date of hearing, i.e., 18.01.2019 also. Hence, OA is dismissed for non-prosecution.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

/akshaya/